

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 242/(MAH)/20__

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Visioned Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Common Order

CSP 242/230-232/NCLT/MB//MAH/2017
CSP 241/230-232/NCLT/MB//MAH/2017
CSP 240/230-232/NCLT/MB//MAH/2017
CSP 239/230-232/NCLT/MB//MAH/2017
CSP 238/230-232/NCLT/MB//MAH/2017
CSP 237/230-232/NCLT/MB//MAH/2017
CSP 250/230-232/NCLT/MB//MAH/2017
CSP 249/230-232/NCLT/MB//MAH/2017
CSP 248/230-232/NCLT/MB//MAH/2017
CSP 247/230-232/NCLT/MB//MAH/2017
CSP 243/230-232/NCLT/MB//MAH/2017
CSP 228/230-232/NCLT/MB//MAH/2017

Owing to paucity of time, the matter is adjourned to 19.4.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M. K. SHRAWAT
Member (Judicial)